

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.02.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : MA/554/IB/2018  
**PETITION NUMBER** : CP/668/IB/2017  
**NAME OF THE APPLICANT** : Rajendran (RP)  
**NAME OF THE RESPONDENT** : Star Agro Marine Exports Pvt Ltd  
**UNDER SECTION** : 45 & 48 of IBC  
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**ORDER**

Due to paucity of time, the matter stands adjourned to **24.02.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS